

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) However, a representation has been received from S.D.O. (Civil), Nurgpur in this regard.

(b) The request has been examined but not found justified on considerations of traffic.

#### New Railway Lines in M. P.

8641. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of RAILWAYS be pleased to state :

(a) the New Railway Lines constructed in Madhya Pradesh in the last three years and those proposed to be constructed during the next three years;

(b) whether any survey is in progress or is proposed to be taken up in Madhya Pradesh;

(c) if so, the details thereof; and

(d) whether there are any proposals to convert a certain sections of Railway lines in Madhya Pradesh to Broad Gauge and if so, the details thereof ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Railway development is not envisaged on any State-wise or region-wise concepts but on overall development considerations in the national interest. However it may be stated that the following new lines falling partly in Madhya Pradesh have been constructed in the last three years :—

1. Bailadilla-Kottavalasa.
2. Obra-Singrauli.

Besides, two new lines *viz.*

1. Singrauli-Katni and
2. Guna-Maksi.

in Madhya Pradesh are at present under construction. The Fourth Plan proposals for new lines have not yet been finalised. It is, therefore, not possible at this stage to indicate which of them will fall (wholly or partly) in Madhya Pradesh.

(b) No.

(c) Does not arise.

(d) No.

#### Over Bridges on Nagpur-Bhopal Road and Itarsi Town-Bhopal Road Link

8642. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of RAILWAYS be pleased to state :

(a) when the construction of over-bridges on Nagpur-Bhopal Road and Itarsi Town-Bhopal Road link at Itarsi sanctioned long back is likely to be started; and

(b) the causes of delay ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) The work on the bridge proper for the road over-bridge at Itarsi will be taken up by the Railway as soon as the State Government takes up the work on approaches.

(b) The State Government have not yet indicated their programme for the work on the approaches, and as such the work on the bridge proper could not be progressed by Railway so far.

#### Socio-Economic Survey of Adivasis in Madhya Pradesh

8643. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Socio-economic Survey of the Adivasis in Madhya Pradesh has been or is being conducted and if not, the reasons therefor and when it is proposed to be done;

(b) the number of Christian Adivasis in 1951 and in 1961 and at present; and

(c) the reasons for the increase in their number ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) Such a survey was conducted by the National